

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
09-02-2024 AT 10:30 AM**

**IA (IBC) 2026/2023 & IA (IBC) 77/2024 in CP (IB) No.679/7/HDB/2018**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

IDBI Bank Ltd

...Financial Creditor

**VS**

Neueon Towers Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 77/2024:**

Proof of service no claim have been filed. According to the Court Officer, the same is not filed. However, Ld. Counsel from the O/o. Shri V.V.S.N.Raju and the RP himself present in person representing both the parties. For hearing, list the matter on 27.02.2024.

**IA (IBC) 2026/2023:**

Synopsis of submissions of the petitioner filed. At request of Ld. Counsel for the respondent, for filing brief synopsis, we extend the time by one week. For hearing, list the matter on 27.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**